

की है, और इस बातचीत में क्या भारतीय मजदूर संघ की यूनियन से भी कोई चर्चा की है ?

श्री मुहम्मद शफी कुरेशी : रिकग्नाइज्ड यूनियन्स के नुमाइन्दों से बातचीत की है लेकिन जो यूनियन्स रिकग्नाइज्ड नहीं हैं उनके नुमाइन्दों से भी बातचीत करने के लिये तैयार हैं और उनसे सलाह मन्विबरा करने के लिये तैयार हैं ।

जहां तक माल गाड़ियों की हिफाजत का प्रश्न है वहां पर पैट्रोलिंग ज्यादा कर दी गयी है और जिस एरिया में चोरी ज्यादा होती है वहां पर पैट्रोलिंग और ज्यादा बढ़ा दी गयी है, पुलिस की तादाद भी बढ़ा दी गयी है ।

श्री हुकम चन्द कछबाय : सवारी गाड़ियों में जो यात्रियों को लूटा जाता है उन सवारी गाड़ियों के अन्दर कुछ पुलिस के जवान रखने को मंत्री की तैयार हैं ?

श्री मुहम्मद शफी कुरेशी : जहा पर ये बाक्यात होते हैं वहां पर रात की गाड़ियों में पैट्रोलिंग शुरू कर दी गयी है और दिन के वक्त भी पुलिस का इंतजाम किया गया है ।

SHRI D. N. TIWARY : The Minister stated that he has taken several steps in consultation with State Governments and has called the meeting of the various trade unions also. With all these steps what improvements have been brought about ? I want to know whether the thefts have been stopped or are on the way of being stopped.

SHRI MOHD. SHAFI QURESHI : There has been a slight improvement. But, as the Hon. Member knows, the situation in the Eastern sector is far from satisfactory. The Government is endeavouring to take every step to see that normal law and order situation is brought about in that area. That would also effect the improvement in the functioning of the Railways. In other sectors there has been slight improvement, but I agree that much need to be done.

श्री अक्षय बयाल सिंह : मैं मंत्री महोदय से आज्ञा चाहता हूँ कि यह जो चोरी, डकैती इतनी

बड़ी संख्या में हो रही है उसमें क्या किसी पोलिटिकल गिरोह या पोलिटिकल पार्टी का भी हाथ है ?

श्री मुहम्मद शफी कुरेशी : इस सवाल का जवाब देना मुश्किल है । किसी सियासी जमात का इसमें हाथ नहीं है ।

श्री शंकर बयाल सिंह : अखबारों में रिपोर्ट आती है कि नक्सलाइट लोगों का हाथ है तो इस बारे में भी कोई सूचना आपके पास है ?

अध्यक्ष महोदय : आर्डर प्लीज ।

Employees' participation in the management of Railways

*938. SHRI N. E. HORO : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have considered a proposal regarding participation of employees in the management of Railways ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) and (b). The Railway labour are already participating in certain spheres of Railway management activities. The question of extension of these areas is reviewed from time to time and further steps in this connection would be taken as and when considered feasible.

SHRI N. E. HORO : The hon. Minister well nigh said that it was not feasible to allow participation of railway labour in the Administration. Even though, I would like to know the areas where they are allowed participation, and the areas where Government have not found it feasible to allow them ? Secondly, will the hon. Minister go a step further and say very boldly that Government would allow labour full participation in the management of railways ?

SHRI MOHD. SHAFI QURESHI : The Railway Board appointed a special officer in 1959 to go into this aspect of the matter about

how best to have participation of labour in the management of railways. At this stage, it is only confined to labour welfare and employees' welfare activities, and there we are getting the active association and participation of the employees. This sphere can be widened, but since the railway is a very complex institution by itself, therefore, it will take some time to consider all these matters.

श्री अटल बिहारी वाजपेयी : सवाल रेलवे बोर्ड किस अफसर को नियुक्त करे इसका नहीं है, सवाल रेलवे बोर्ड में रेलवे कर्मचारियों को प्रतिनिधित्व दिये जाने का है। जो कारखाने चल रहे हैं पब्लिक सेक्टर में, उनके प्रबन्धमंडल में कर्मचारियों के प्रतिनिधि सम्मिलित किये जा रहे हैं, तब क्या रेलवे कर्मचारियों को इसमें वंचित रखा जायेगा ?

श्री मुहम्मद शफी कुरेशी : जहां तक रेलवे बोर्ड में रेलवे एम्प्लायीज के पार्टिसिपेशन का ताल्लुक है, यह मामला जेरे गौर है। इस पर अभी कोई फैसला नहीं किया गया।

SHRI A. P. SHARMA : Is it a fact that a lot of discussion has already started with the recognised labour unions for working out a scheme for participation of workers in management and decision-making, and if so, how much time is it likely to take to finalise the scheme ?

SHRI MOHD. SHAFI QURESHI : Yes ; the hon. Member is himself a member and it depends upon how long he will take to submit his report.

SHRI B. S. MURTHY : Is it a fact that the railway employees are not allowed to become members of railway users' consultative committees ? May I also know whether it is a fact that one Harijan member from Madras who has been nominated in the Madras Zonal Railway Users' Consultative Committee has been asked not to attend the meetings ?

श्री एस० एम० बनर्जी : अभी मंत्री महोदय ने कहा कि मामला जेरे गौर है। मैं जानना चाहता हूँ कि जब दोनों रिकग्नाइज्ड फेडरेशनों से बात चीत चल रही है और दोनों इस बात को चाहती हैं कि रेलवे की तरफकी हो और उसमें

काम सुचारु रूप से चले तब वह कौन सी बजह है जिसकी बजह से देरी हो रही है, सरकार की बजह से या एम्प्लायीज की बजह से ?

श्री मुहम्मद शफी कुरेशी : इस मामले की नबयत इतनी अहम है और यह इतना बड़ा महकमा है कि लेबर यूनियनों और सरकार के दोनों ही महकमे इस बात पर जोर दे रहे हैं कि इस मामले को जल्द से जल्द तय किया जाना चाहिये। मेरा मतलब रेलवे बोर्ड और रेलवे मिनिस्ट्री से है। इसमें कुछ टाइम लगेगा, लेकिन एम्प्लायीज भी, लेबर यूनियनों भी और सरकार भी चाहती हैं कि इस मामले का जल्दी से जल्दी फैसला किया जाये।

SHRI CHAPAL BHATTACHARYYA : Will the hon. Minister of Railways kindly state whether the question of participation of workers in the management is limited only to the Railway Board or at all levels, and whether active help and cooperation of these employees has been sought for particularly at different centres where there is leakage and corruption in order to put a stop to them ?

SHRI MOHD. SHAFI QURESHI : The idea of participation is not only at the higher level, but the idea is that it should go down to the lowest level.

श्री राम सहाय पाण्डे : रेलवे कर्मचारियों को रेलवे बोर्ड में प्रतिनिधित्व देने के सम्बन्ध से जब आपने चेअरमैन को इस मामले को रिफर किया तो उन्होंने क्या राय दी ?

श्री मुहम्मद शफी कुरेशी : अभी तक न यह उनकी नोटिस में लाया गया है और न उनकी राय ली गई है।

Railway Accidents on Indian Railways during 1971

*940. **SHRI P. GANGADEB :**
SHRI S. M. KRISHNA :

Will the Minister of RAILWAYS be pleased to state :

(a) how many Railway accidents took place